

(J.H.C.Sch.1-7)

From:

Ambuj Nath

Registrar General

High Court of Jharkhand, Ranchi

☎:Office-2480032

Extn. – 116.

Fax No.-0651-2481116

L. No. 840 /Admn. Misc.

Dated-04.10.2017.

To,

All the Principal District & Sessions Judges of the State
including the Judicial Commissioner, Ranchi.

Sub: - Regarding speedy trial of 501 (153+168+180) cases.

Sir,

With reference to the subject noted above, I am directed to forward herewith a copy of letter no. 06/Vividh (Kand)-15/15/2017-5558 dated 20.09.2017, received from the Principal Secretary, Department of Home, Jail and Disaster Management, Government of Jharkhand, Ranchi containing a list of 180 cases for speedy disposal with a request to closely monitor the progress of trial and to direct the Officers concerned to dispose the cases by January, 2018 positively.

Encls:- As above (22 Sheets).

Yours faithfully,


4.10.17
Registrar General

NAMES OF THE JUDICIAL OFFICERS FOR THE SPEEDY TRIAL OF 501 CASES

BOKARO JUDGESHIP

1. Sri Ranjeet Kumar, District and Additional Sessions Judge-II, (FTC), Bokaro
2. Smt. R.A. Kujur, JM 1st Class-cum-Pr. Magistrate, J.J. Board, Bokaro and at Sub- Divisional Civil Courts, Bermo at Tenughat.
3. Sri Ghulam Haidar, District & Additional Sessions Judge-II, FTC, Bermo at Tenughat.
4. Sri Rakesh Kumar, ACJM, Bermo at Tenughat.

CHATRA JUDGESHIP

1. Sri Sujit Kumar Singh, District & Addl. Sessions Judge-III, Chatra
2. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra
3. Sri Ravi Shankar Pandey, J.M. 1st Class, Chatra

DEOGHAR JUDGESHIP

1. Sri Vijay Kumar, District & Addl. Sessions Judge-III, Deoghar
2. Sri Sachindra Birua, Civil Judge (Sr. Div.)-II-cum-JM 1st Class, Deoghar
3. Ms. Anju Kumari Minj, JM 1st Class, Deoghar

DHANBAD JUDGESHIP

1. Sri Ravindra Kumar, District & Addl. Sessions Judge XIV, Dhanbad
2. Sri Arpit Shrivastava, J.M. 1st Class, Dhanbad
3. Sri Surendra Bedia, J.M. 1st Class, Dhanbad

DUMKA JUDGESHIP

1. Sri Pawan Kumar, District & Additional Sessions Judge-II, Dumka
2. Sri Amresh Kumar, 1st Add. Sessions Judge, Dumka
3. Sri Sanjay Kumar Dubey, A.C.J.M, Dumka.
4. S.D.J.M. , Dumka
5. Sri Nilesh Kumar, JM 1st Class, Dumka
6. Manish Kumar Mishra, JM 1st Class, Dumka
7. Sri Bankim Chandra Chatterjee, JM 1st, Class, Dumka

EAST SINGHBHUM AT JAMSHEDPUR JUDGESHIP

1. Sri Subhash, District & Additional Sessions Judge V, East Singhbhum Jamshedpur
2. Sri M.C. Narain, Addl. Chief Judicial Magistrate, Ghatshila, East Singhbhum Jamshedpur

GARHWA JUDGESHIP

1. Sri Biresh Kumar, District and Additional Sessions Judge-III, Garhwa
2. Sri Abhisek Srivastava, JM 1st Class, Garhwa
3. Sri Ram Kumar Lal Gupta, JM 1st , Garhwa

GIRIDIH JUDGESHIP

1. Sri Sheo Narayan Singh, Principal District and Sessions Judge, Giridih
2. Sri Kamal Kumar Srivastava, Dist. & Addl. Sessions Judge –VI, Giridih
3. Sri Asif Equabal, Giridih
4. Sri K.M. Prasad, Sub- Judge-IV-cum Jm 1st Class, Giridih

GODDA JUDGESHIP

1. Sri Anand Prakash, Distt. & Addl. Sessions Judge-III, Godda
2. Sri Rajesh Sinha, C.J.M., Godda
3. Sri Rajesh Ranjan Kumar, J.M. 1st Class, Godda

GUMLA JUDGESHIP

1. Sri Kanwal Jeet Chopara, District & Addl. Sessions Judge-V, Gumla
2. Sri Manish, C.J.M.-cum-ASJ-cum-civil Judge-II, Gumla
3. Sri Koushik Mishra, A.C.J.M.-cum-Civil Judge-I, Gumla

HAZARIBAG JUDGESHIP

1. Sri Amit Shekhar, District & Addl. Sessions Judge, Hazaribagh.
2. Miss Meenakshi Mishra, Judicial Magistrate 1st Class, Hazaribagh.
3. Sri Mayank Maliyaz, Judicial Magistrate 1st Class, Hazaribagh.

JAMTARA JUDGESHIP

1. Chief Judicial Magistrate, Jamtara
2. Sri Vikram, Judicial Magistrate 1st Class, Jamtara

KHUNTI JUDGESHIP

1. Sri Rajesh Kumar No.1, District and Additional Sessions Judge-I, Khunti
2. Sri Tarun Kumar, Chief Judicial Magistrate, Khunti
3. Sri Ravi Prakash Tiwari, Judicial Magistrate 1st Class, Khunti

KODERMA JUDGESHIP

1. Sri Ramshanker Singh, District & Additional Sessions Judge-I, Kodrema
2. Sri Sanjay Kumar Singh No.-II, District & Additional Sessions Judge-II, Koderma
3. Sri Vishal Srivastava, C.J.M., Koderma

LATEHAR JUDGESHIP

1. Additional Sessions Judge-I, Latehar
2. A.C.J.M., Latehar
3. Sri S.N. Bara, S.D.J.M., Latehar

LOHARDAGA JUDGESHIP

1. Sri Dinesh Kumar Singh, Principal District & Sessions Judge, Lohardaga
2. Sri Chaudhary Ahsan Moiz, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Lohardaga
3. Sri Nirupam Kumar, S.D.J.M.-cum PM, JJB, Lohardaga

PAKUR JUDGESHIP

1. District and Sessions Judge-I, Pakur
2. Chief Judicial Magistrate, Pakur
3. Subdivisions Judicial Magistrate, Pakur

PALAMAU AT DALTONGANJ JUDGESHIP

1. Sri B.K. Tiwari, Addl. Sessions Judge-III, Palamau at Daltonganj
2. Sri Safdar Ali Naiyar, J.M., 1st Class, Palamau at Daltonganj
3. Sri Deepak Kumar, J.M., 1st Class, Palamau at Daltonganj

RAMGARH JUDGESHIP

1. Sri Om Prakash, District & Additional Sessions Judge-II, Ramgarh
2. Sri D.K. Singh, Chief Judicial Magistrate, Ramgarh
3. Sri Prem Shankar, Judicial Magistrate, 1st Class, Ramgarh

RANCHI JUDGESHIP

1. Sri S.P.Dubey, Additional Judicial Commissioner XII, Ranchi
2. Sri Manoj Kumar Sharma, S.D.J.M., Ranchi
3. Sri Manish Kumar Singh, J.M., Ranchi

SAHIBGANJ JUDGESHIP

1. Sri Ram Bachan Singh, Additional Sessions Judge-I, Sahibganj.
2. Sri Anup Tirki, S.D.J.M., Sahibganj.
3. Sri Digvijay Nath Shukla, J.M. 1st Class, Sahibganj.

RAJMAHAL

1. Sri Rajiv Ranjan, Additional Sessions Judge-I, Rajmahal.
2. Sri Raj Kumar Pandey, J.M. 1st Class, Rajmahal.
3. Sri Ashok Kumar, J.M. 1st Class, Rajmahal.

SERAIKELLA-KHARSAWAN JUDGESHIP

1. Sri Ashish Saxena, District & Addl. Sessions Judge-I, Saraikell-Kharsawan
2. Ms. Archana Mishra, Judicial Magistrate 1st Class, Saraikell-Kharsawan
3. Sri Kumar saurabh Tripathi, Judicial Magistrate 1st Class, Saraikell-Kharsawan

SIMDEGA JUDGESHIP

1. Additional Sessions Judge, Simdega

WEST SINGHBHUM AT CHAIBASA JUDGESHIP

1. Additional Sessions Judge-II, West Singhbhum at Chaibasa
2. Additional Chief Judicial Magistrate, West Singhbhum at Chaibasa
3. Sub- Divisional Judicial Magistrate, Porahat at Chaibasa

Format for uploading the details of the progress of the selected 153 Cases on day to day basis

Sl. No.	Name of the Judgeship	Name of Court	Date fixed	Action taken
1.	Bokaro 1. S.T. No. 113/17 (Jaridih P.S. Case No. 3/17 dt. 05.01.17) 2. G.R. No. 1457/14, S.T. No. 07/17 (Chas P.S. Case No. 259/16 dt. 20.10.16) 3. G.R. No. 215/17 (Chandrapura P.S. Case No. 46/17 dt. 04.04.17) 4. G.R. No. 215/17 (Nawadih P.S. Case No. 12/16 dt. 06.04.16)			
2.	Chatra 1. G.R. No. 666/16 (Rajpur P.S. Case No. 41/16 dt. 11.05.16) 2. G.R. No. 648/16, NDPS- 35/16 (Piperwar P.S. Case No. 29/16 dt. 31.05.16) 3. S.T. No. 150/17 (Itkhorri P.S. Case No. 16/17 dt. 13.02.17) 4. G.R. No. 718/17 (Pratappur P.S. Case No. 18/17 dt. 25.02.17) 5. G.R. No. 778/17 (Hanterganj P.S. Case No. 12/17 dt. 01.03.17)			
3.	Deoghar 1. S.,T. No. -60/13 (Jashidih P.S. Case No. 216/12, dated 29.08.2012) 2. S.,T. No. -173/15(Jashidih P.S. Case No. 126/15, dated 11.04.2015) 3. S.P.L. No. -08/12 (Madhupur P.S. Case No. 134/11, dated 11.09.2011) 4. S.,T. No. -135/16(Madhupur P.S. Case No. 107/16, dated 29.03.2016) 5. Jashidih P.S. Case No. 201/08, dated 25.10.2008 6. S.,T. No. -47/15 (Jashidih P.S. Case No. 233/14, dated 24.09.2014) 7. S.,T. No. -51/17(Margomunda P.S. Case No. 36/16, dated 03.05.2016) 8. S.,T. No. -175/16(Chitra P.S. Case No. 49/16, dated 05.06.2016)			
4.	Dhanbad 1. Sessions Case no. 431/16(Chirkunda P.S. Case No. 192/16, dated 18.07.2016) 2. G.R. No. -5026/15 (Tundi P.S. Case No. 107/15, dated 23.09.2015) 3. S.T. No. -273/16G.R. No. -372/16 (Dhanbad P.S. Case No. 100/16, dated 30.01.2016) 4. S.T. No. -148/12G.R. No. -2636/11 (Bank More P.S. Case No. 656/11, dated 17.08.2011) 5. G.R. No. -3784/14 (Rajganj P.S. Case No. 62/14) Rail Dhanbad 1. Dhanbad Rail P.S. Case No. 37/17,			

	dated 09.02.2017			
5.	Dumka <ol style="list-style-type: none"> 1. G.R. No. 1530/15 (Jarmundi P.S. Case No. 226/15 dt. 30.11.15) 2. G.R. No. 1362/15 (Shikaripara P.S. Case No. 107/15 dt. 18.10.15) 3. G.R. No. 178/16, S.T. No. 133/16 (Shikaripara P.S. Case No. 23/16 dt. 15.02.16) 4. G.R. No. 179/16 (Shikaripara P.S. Case No. 24/16 dt. 15.02.16) 5. G.R. No. 684/15 (Jama P.S. Case No. 31/15 dt. 23.05.15) 6. Hasdih P.S. Case No. 05/16 dt. 11.02.16 7. G.R. No. 1226/16 (Sariyahat P.S. Case No. 150/16 dt. 22.10.16) 8. Nagar P.S. Case No. 18/17 dt. 09.02.17 9. Kathikund P.S. Case No. 38/16 dt. 29.06.16 			
6.	Garhwa <ol style="list-style-type: none"> 1. G.R. No. 405/16 (Garhwa P.S. Case No. 90/16 dt. 19.02.16) 2. G.R. No. 2352/16 (Garhwa P.S. Case No. 509/16 dt. 15.12.16) 3. Nagaruntari P.S. Case No. 120/17 dt. 17.07.17 4. Kandi P.S. Case No. 11/17 dt. 28.01.17 5. Ranka P.S. Case No. 125/16 dt. 11.12.16 6. Chinya P.S. Case No. 40/16 dt. 27.12.16 7. Nagaruntari P.S. Case No. 75/17 dt. 11.04.17 			
7.	Giridih <ol style="list-style-type: none"> 1. G.R. No. 146/17, T.R. 1031/17 (Gandey P.S. Case No. 10/17 dt. 15.01.17) 2. Gaawa P.S. Case No. 22/17 dt. 24.03.17) 3. G.R. No. 827/17, (Tisri P.S. No. 20/17 dt. 02.04.17) 4. S.T. No. 34/17 (Sariya P.S. Case No. 134/16 dt. 11.09.16) 5. T.R. 3613/17 (Muffasil P.S. Case No. 181/17 dt. 22.05.17) 			
8.	Godda <ol style="list-style-type: none"> 1. S.T. No. -71/16 (Poraiyahat P.S. Case No. 327/15, dated 11.12.2015) 2. G.R. No. -150/17 S.T. No. -93/17 (Hanwara P.S. Case No. 10/17 dated 02.02.2017) 3. G.R. No. - 84/17, S.T. No. - 82/17 (Godda Nagar P.S. Case No. - 06/17 dated 16.01.17) 4. G.R. No. -1123/16 dt. 03.09.2016 (Godda Muffassil P.S. Case No. 129/16, dated 02.09.2016) 5. G.R. No.-200/17T.R. No. -1399/17 (Poraiyahat P.S. Case No. 25/17, 			

	<p>dated 12.02.2017</p> <p>6. G.R. No. -03/17T.R. No. -2725/17 (Godda Nagar P.S. Case No. 01/17, dated 01.01.2017)</p> <p>7. G.R. No. -1146/16 T.R. No. -2664/17 (Godda Muffassil P.S. Case No. 132/16, dated 06.09.2016)</p> <p>8. G.R. No. -1233/15 T.R. No. -1829/17 (Godda Muffassil P.S. Case No. 453/15, dated 22.06.2015)</p> <p>9. G.R. No.-883/16T.R. No. -461/17 (Meharma P.S. Case No. 79/16, dated 16.07.2016)</p> <p>10. G.R. No. -134/17T.R. No. -1688/17 (Boarizor P.S. Case No. 3/17, dated 28.01.2017)</p>			
9.	<p>Gumla</p> <p>1. Kamdara P.S. Case No. 34/16 dt. 20.08.16</p> <p>2. Kamdara P.S. Case No. 46/16 dt. 04.11.16</p> <p>3. Palkot P.S. Case No. 63/16 dt. 16.11.16</p> <p>4. Gumla P.S. Case No. 212/15 dt. 01.06.15</p> <p>5. Gumla P.S. Case No. 172/15 dt. 30.04.15</p>			
10.	<p>Hazaribag</p> <p>1. G.R. No. 3532/15, S.T. No. 278/16 (Barkagaon P.S. Case No. 167/15 dt. 14.08.15)</p> <p>2. G.R. No. 2736/16, S.T. No. 189/17 (Barkagaon P.S. Case No. 228/16 dt. 02.10.16)</p> <p>3. G.R. No. 2326/14, S.T. No. 427/15 (Barkagaon P.S. Case No. 91/14 dt. 11.06.14)</p> <p>4. G.R. No. 4351/13, S.T. No. 425/13 (Barkagaon P.S. Case No. 168/13 dt. 09.12.13)</p> <p>5. G.R. No. 1687/15, S.T. No. 74/17 (Charhi P.S. Case No. 38/15 dt. 20.04.15)</p> <p>6. G.R. No. 5037/15, S.T. No. 93/16 (Vishnugarh P.S. Case No. 184/15 dt. 28.12.15)</p> <p>7. G.R. No. 1343/15, S.T. No. 294/15 (Barhi (Padma) P.S. Case No. 98/15 dt. 01.04.15)</p> <p>8. G.R. No. 2325/15, S.T. No. 141/16 (Sadar P.S. Case No. 610/15 dt. 02.06.15)</p> <p>9. G.R. No. 389/17, S.T. No. 196/17 (Ichak P.S. Case No. 26/17 dt. 07.02.17)</p>			
11.	<p>Jamtara</p> <p>1. G.R. No. 649/16 (Karmatarn P.S. Case No. 117/16 dt. 26.07.16)</p> <p>2. G.R. No. 991/16 (Karmatarn P.S. Case No. 159/16 dt. 20.11.16)</p> <p>3. G.R. No. 1010/16 (Narayanpur P.S.</p>			

	Case No. 182/16 dt. 03.12.16) 4. G.R. No. 351/16 (Narayanpur P.S. Case No. 59/16 dt. 02.05.16)			
12.	Khunti 1. NDPS- 06/17 (Murhu P.S. Case No. 14/17 dt. 14.03.17) 2. G.R. No. 108/17 (Khunti P.S. Case No. 53/17 dt. 26.03.17) 3. G.R. No. 17/16 (Torpa P.S. Case No. 05/16 dt. 10.01.16)			
13.	Koderma 1. S.T. No. 34/17, G.R. No. 242/15 (Jainagar P.S. Case No. 34/15 dt. 27.02.15) 2. S.T. No. 47/17 (Markacho P.S. Case No. 98/16 dt. 28.11.16) 3. S.T. No. 54/17 (Tillaiya P.S. Case No. 338/16 dt. 19.12.16) 4. POCSO 21/17 (Chadwara P.S. Case No. 23/17 dt. 28.04.17) 5. POCSO 07/16 (Nawalsahi P.S. Case No.43/16 dt. 08.08.16) 6. G.R. No. 125/17 (Nawalsahi P.S. Case No. 09/17 dt. 08.02.17) 7. G.R. No. 603/17 (Tillaiya P.S. Case No. 171/17 dt. 13.06.17) 8. G.R. No. 1275/16 (Tillaiya P.S. Case No. 322/16 dt. 10.12.16) 9. S.T. No. 90/16, G.R. No. 906/16 (Tillaiya P.S. Case No. 223/16 dt. 29.08.16) 10. S.T. No. 73/17, G.R. No. 327/17 (Domchanch P.S. Case No. 17/17 dt. 05.04.17)			
14.	Latehar 1. Herhanj P.S. Case No. 30/16 dt. 30.09.16 2. Manika P.S. Case No. 89/16 dt. 14.12.16 3. Latehar P.S. Case No. 165/16 dt. 24.10.16 4. Netarhat P.S. Case No. 03/17 dt. 04.02.17 5. Mahuatarn P.S. Case No. 29/16 dt. 14.06.16 6. Latehar P.S. Case No. 83/16 dt. 08.06.16			
15.	Lohardaga 1. G.R. No. 300/17 (Kairo P.S. Case No. 19/17 dt. 12.05.17) 2. G.R. No. 95/17 (Lohardaga P.S. Case No. 27/17 dt. 12.02.17) 3. G.R. No. 206/17 (Kuru P.S. Case No. 40/17 dt. 31.03.17) 4. G.R. No. 218/17 (Bhandra P.S. Case No. 31/17 dt. 06.07.17) 5. G.R. No. 45/17 (Kairo P.S. Case No. 03/17 dt. 19.01.17)			
16.	Pakur 1. G.R. No. -203/17(Pakur Muffassil P.S.			

	<p>Case No. 39/17, dated 24.04.2017)</p> <ol style="list-style-type: none"> 2. G.R. No. -727/16 (Pakur Nagar (Malpahari O.P) P.S. Case No. 219/16, dated 13.10.2016) 3. G.R. No. -646/16(Pakur Nagar P.S. Case No. 200/16, dated 07.09.2016) 4. G.R. No. -848/16(Pakur Nagar P.S. Case No. 249/16, dated 06.12.2016) 5. G.R. No. -255/17 (Pakur Muffassil P.S. Case No. 52/17, dated 18.05.2017) 6. G.R. No. -207/16 (Maheshpur P.S. Case No. 42/16, dated 30.03.2016) 7. G.R. No. -84/17 (Maheshpur P.S. Case No. 20/17, dated 14.02.2017) 8. G.R. No. -142/16(Maheshpur P.S. Case No. 32/17, dated 15.03.2017) 9. G.R. No. -725/16(Pakuria P.S. Case No. 43/16, dated 12.10.2016) 10. G.R. No. -830/16 (Pakuria P.S. Case No. 54/16, dated 26.11.2016) 			
17.	<p>Palamau at Daltonganj</p> <ol style="list-style-type: none"> 1. G.R. No. 1503/10 (Patan P.S. Case No. 99/10) dt. 05.08.10) 2. G.R. No. 1252/10 (Patan P.S. Case No. 75/10) dt. 04.07.10) 3. G.R. No. 778/10 (Chainpur P.S. Case No. 91/10) dt. 02.05.10) 4. G.R. No. 923/10 (Vishrampur P.S. Case No. 78/10) dt. 25.05.10) 5. G.R. No. 2264/11 (Sadar (Shahar) P.S. Case No. 528/11) dt. 21.12.11) 6. S.T. No. 136/16 (Chainpur P.S. Case No. 142/12) dt. 13.08.12) 7. G.R. No. 164/12 (Sadar(Satbarwa) P.S. Case No. 251/12) dt. 11.06.12) 8. G.R. No. 521/12 (Parwa P.S. Case No. 15/12) dt. 23.03.12) 9. G.R. No. 388/12 (Sadar (Sahar) P.S. Case No. 87/12) dt. 10.03.12) 10. G.R. No. 1627/12 (Sadar (Sahar) P.S. Case No. 403/12) dt. 05.09.12) 			
18.	<p>Ramgarh</p> <ol style="list-style-type: none"> 1. G.R. No. 2010/11 (Patratu(Bhu) P.S. Case No. 134/11 dt. 27.07.11) 2. S.T. No. 180/13, G.R. No. 1304/12 (Ramgarh P.S. Case No. 112/12 dt. 21.04.12) 3. G.R. No. 4017/12 (Patratu P.S. Case No. 204/12 dt. 24.09.12) 4. G.R. No. 2510/13 (Patratu P.S. Case No. 148/13 dt. 29.07.13) 5. S.T. No. 61/16, G.R. No. 2737/13 (Ramgarh P.S. Case No. 225/13 dt. 16.08.13) 6. G.R. No. 3531/13 (Patratu P.S. Case No. 230/13 dt. 02.10.13) 7. S.T. No. 75/16 (Patratu P.S. Case No. 273/15 dt. 09.12.15) 			
19.	<p>Ranchi</p> <ol style="list-style-type: none"> 1. G.R. No. 3596/16 (Macluskiganj P.S. 			

	<p>Case No. 12/16 dt. 26.03.16)</p> <p>2. S.T. No. 164/17 (Ratu P.S. Case No. 156/16 dt. 22.06.16)</p> <p>3. G.R. No. 1989/17 (Bero P.S. Case No. 28/17 dt. 23.04.17)</p> <p>4. G.R. No. 5711/16 (Itki P.S. Case No. 82/16 dt. 05.10.16)</p> <p>5. G.R. No. 1487/16 (Bundu P.S. Case No. 16/16 dt. 10.03.16)</p> <p>6. G.R. No. 1619/16 (Tamar P.S. Case No. 27/16 dt. 17.03.16)</p> <p>7. S.T. No. 131/17 (Hindpiri P.S. Case No. 144/16 dt. 14.12.16)</p> <p>8. G.R. No. 144/17, S.T. No. 403/17 (Hindpiri P.S. Case No. 04/17 dt. 09.01.17)</p> <p>9. G.R. No. 1020/17 (Ormanjhi P.S. Case No. 23/17 dt. 28.02.17)</p>			
20.	<p>Sahibganj</p> <p>1. T.R. No. -350/17 G.R. No. -235/17 (Kotalpokhar P.S. Case No. 19/17, dated 19.03.2017)</p> <p>2. G.R. No.-157/16S.T. No. -168/16 (Borio (Dist.) P.S. Case No. 55/16, dated 16.04.2016)</p> <p>3. G.R. No. -156/16, S.T. No. -167/16 (Borio (Dist.) P.S. Case No. 54/16, dated 16.04.2016)</p> <p>4. G.R. No. -563/16, S.T. No. -118/17 (Borio (Dist.) P.S. Case No. 204/16, dated 09.12.2016)</p> <p>5. G.R. No. -582/16(Borio (Dist.) P.S. Case No. 218/16, dated 21.12.2016)</p> <p>6. G.R. No. -432/16, S.C. /S.T. No. -02/17; 13/17 (Barhet P.S. Case No. 82/16, dated 21.12.2016)</p> <p>7. G.R. No. -442/16 (Radhanagar P.S. Case No. 67/16, dated 21.08.2016)</p> <p>8. G.R. No. -628/16 S.T. No. -85/17 (Barharwa P.S. Case No. 131/16, dated 04.12.2016)</p> <p>9. G.R. No. -84/17, T.R. No. -511/17 (Ranga P.S. Case No. 04/17, dated 25.01.2017)</p> <p>10. G.R. No. -251/17(Mirza Chowky P.S. Case No. 37/17, dated 02.05.2017)</p> <p>11. G.R. No. -220/16 (Borio P.S. Case No. 75/16, dated 21.05.2016)</p>			
21.	<p>Seraikella- Kharsawan</p> <p>1. G.R. No. 26/17 (Chandil P.S. Case No. 05/17 dt. 05.01.17)</p> <p>2. S.T. No. 159/15 (Kandra P.S. Case No. 24/15 dt. 06.07.15)</p> <p>3. G.R. No. 492/17 (Gamharia P.S. Case No. 35/17 dt. 13.05.17)</p> <p>4. S.T. No. 110/16 (Adityapur P.S. Case No. 66/16 dt. 30.03.16)</p> <p>5. Rajnagar P.S. Case No. 05/17 dt. 18.01.17</p>			
22.	<p>Simdega</p>			

	<ol style="list-style-type: none"> 1. G.R. No. 505/12 & S.T. No. 172/13 (Simdega P.S. Case No. 149/12 dt. 27.11.12) 2. G.R. No. 147/08, S.T. No. 53/14 (T. Tangar P.S. Case No. 18/08 dt. 05.05.08) 			
23.	West Singhbhum at Chaibasa <ol style="list-style-type: none"> 1. G.R. No. 65/15 (Majgaon (Kumardugi) P.S. Case No. 57/15 dt. 01.12.15) 2. G.R. No. 640/15 (Nowagundi P.S. Case No. 50/15 dt. 22.11.15) 3. G.R. No. 99/16 (Goilker P.S. Case No. 11/16 dt. 27.03.16) 			

SI No.	Name of judegships	Case details
1	Ranchi	ST No. 4414/2014, Burmu PS Case 46/ 2014 dated 04.08.2017
		GR No. 1635/2014, ST No. 33/2015 , Lower Bazar PS Case 73/2014 dated 20.03.2014
		GR No. 3483/2014, ST No. 625/2014, Chutia PS Case No. 122/2014 dated 26.06.2014
		ST No. 677/2014, Doranda PS Case No. 530/2014 dated 03.09.2014
		GR No. 4904/2014, Lower Bazar PS Case 218/2014 dated 28.04.2014
2	Gumla	GR No. 1088/2014, ST No. 108/2014 Basia PS Case No. 73/2013 dated 16.11.2013
		GR No. 720/2013 , ST No. 47/2014, Basia PS Case No. 42/2013 dated 20.07.2013
		GR No. 837/2014, ST No. 380/2014, Gumla PS case No. 269/2014 dated 09.08.2014
		GR No. 549/2013, ST No. 337/2013, Gumla PS Case No. 30/2013 dated 08.06.2013
		GR No. 337/2014 , ST No. 310.2014, Sisai PS Case No. 76/2014 dated 30.03.2014
		GR No. 836/2014 , ST No. 384/2014, Sisai (Bhernu) PS Case No. 188/2014 dated 09.08.2014
3	Khunti	ST No.128/2015, Khunti PS Case No. 135/2014
		GR No. 136/2015 , Khunti PS Case No. 45/2015 dated 21.03.2015
4	Simdega	Nil
5	Lohardaga	GR No. 535/2013 , Lohardaga PS Case No. 131/2013 dated 26.09.2013
		GR No. 995/2013 , Kudhu PS Case No. 145/2013 dated 30.12.2013
		GR No. 180/2014, Kudhu PS Case No. 30/2014 dated 20.04.2014
		GR No. 203/2014, Bhandra PS Case No. 21/2014 dated 30.05.2014
		GR No. 120/2014, ST No. 133/2014, Kudhu PS Case No. 38/2014 dated 12.05.2014
		GR No. 311/2014, Kudhu PS Case No. 49/2014 dated 17.06.2014
		GR No. 365/2014, Senha PS Case No. 67/2014 dated 13.07.2014
		GR No. 457/2014, ST No. 17/2017, Kudhu PS Case No. 74/2014 dated 24.08.2014
		GR No. 67/2015, Lohardaga PS Case No. 27/2015 dated 04.02.2015
		GR No. 260/2015, Kisko PS Case No. 29/2015 dated 01.05.2015
6	East Singhbhum Jamshepur	GR No. 721/2014, ST No. 71/2015, Telco PS Case No. 93/2014 dated 23.02.2014
		GR No. 887/2014, ST No. 72/2015, Telco PS Case No. 112/2014 dated 10.03.2014
		GR No. 1011/2015, ST No. 06/2016, Sonari PS Case No. 57/2014 dated 25.03.2014
		GR No. 227/2015, ST No. 304/2015, Sonari PS Case No. 22/2015 dated 28.01.2015
		GR No. 428/2014, Galudih PS Case No. 32/2014 dated 23.08.2014
7	Seraikella-Kharsawan	NIL
8	West Singhbhuam Chaibasa	GR No. 25/2015, Chakradharpur PS Case No. 14/2015 dated 27.01.2015
		ST No. 64/2012 & ST No. 65/2012, Jagarnathpur PS Case No. 36/2010 dated 14.08.2010
9	Hazaribagh	GR No. 650/2012, Ichak PS Case No. 31/2012 dated 02.03.2012
		GR No. 802/2013, ST No. 442/2013 Ichal PS Case No. 46/2013 dated 02.03.2013
		GR No. 2084/2010, Ichak PS Case No. 125/2010 dated 04.07.2010
		GR No. 1542/2007, Badka Gaon PS Case No. 75/2007 dated 13.05.2007
		GR No. 1025/2007, Badka Gaon PS Case No. 49/2007 dated 31.03.2007
		GR No. 1197/2007, Badka Gaon PS Case No. 56/2007 dated 13.04.2007
		Giddhi PS Case No. 48/2014 dated 01.09.2014
		GR No.1835/2010, Giddhi PS Case No. 69/2010 dated 13.06.2010
		GR No. 366/2012, Giddhi PS Case No. 40/2012 dated 22.08.2012
		GR No.4431/2007, Keredari PS Case No. 90/2007 dated 05.12.2007
		ST No. 332/2011, Keredari PS Case No. 62/2010 dated 09.09.2010
		GR No. 528/2013, ST No. 228/2013 Katkamsandi PS Case No. 42/2013 dated 11.12.2013
		Katkamsandi PS Case No. 228/2012 dated 25.11.2012
		GR No. 2134/2010 , TR No. 463/2014 Barkatha PS Case No. 147/2010 dated 18.10.2010
		GR No. 3048/2014, TR No. 1572/2015, Barkatha PS Case No. 132/2014 dated 26.07.2014
		GR No. 11489/2008, ST No. 340/2012, Vishnugarh PS Case No. 57/2008 dated 07.05.2008
GR No.5041/2014, TR No.2487/2015, Vishnugarh PS Case No. 109/2014 dated 03.11.2014		
GR No.5041/2014, TR No.2487/2015, Vishnugarh PS Case No. 123/2014 dated 15.12.2014		
GR No. 152/2014, Barhi(Padma) PS Case No. 15/2014 dated 14.01.2014		
GR No. 751/2006, ST No. 215/2010 Chouparan PS Case No. 47/2006 dated 20.03.2006		
10	Chatra	NDPS No. 21/2015, Pathalgadha PS Case No. 09/2015 dated 15.03.2015
		ST No. 132/2015 , Simaria PS Case No. 69/2015 dated 30.04.2015
		ST No. 84/2015, Sadar PS Case No. 117/2015 dated 10.04.2015
		GR No. 1275/2014, Huntarganj PS Case No. 156/2014 dated 16.10.2014
		GR No. 577/2011, Gidour PS Case No. 28/2011 dated 28.07.2011
		NDPS No. 24/2015, Kunda PS Case No. 08/2013 dated 28.03.2013
		GR No. 649/2014, Piprwar PS Case No. 37/2014 dated 25.08.2014
		GR No. 1025/2014, Piprwar PS Case No. 53/2014 dated 25.08.2014
ST No. 51/2015, Piprwar PS Case No. 01/2015 dated 09.01.2015		
11	Koderma	GR No. 348/2006, TR No. 846/ 2009, Koderma (Domchanch) PS Case No. 222/2006 dated 02.06.2006
		GR No. 747/2009, TR No. 780/2011, Koderma (Domchanch) PS Case No. 459/2009 dated 24.08.2009
		GR No. 185/2007, TR No. 193/2011 , Koderma (Domchanch) PS Case No. 137/2007 dated 16.03.2007
		GR No. 11/2007, ST No. 118/2007, Jainagar PS Case No. 2/2007 dated 05.01.2007

		GR No. 755/2009, ST No. 35/2010, Koderma (Tilaiya) PS Case No. 464/2009 dated 27.08.2009
		GR No. 636/2009, ST No. 02/2010, Koderma (Tilaiya) PS Case No. 383/2009 dated 18.07.2009
		GR No. 164/2006, ST No. 134/2014, Jainagar PS Case No. 29/2006 dated 10.03.2006
		GR No. 246/2007, TR No. 326/2011, Koderma PS Case 179/2007 dated 13.04.2007
		GR No. 144/2006, TR No. 231/2010, Markacho PS Case No. 17/2006 dated 05.08.2006
		GR No. 538/2006, ST No. 33/2007, Markacho PS Case No. 65/2006 dated 13.08.2006
		GR No. 1013/2009, ST No. 85/2010 Tilaiya PS Case No. 643/2009 dated 11.02.2009
		GR No. 807/2010, TR No. 1038/2011, ST No. 33/2012, Markacho PS Case No. 93/2010 dated 11.10.2010
		GR No. 220/2003, ST No. 46/2005, Koderma PS Case No. 150/2003 dated 12.05.2003
		GR No. 235/2011, TR No. 1340/2011, Koderma (Tilaiya) PS Case No. 116/2011 dated 17.03.2011
		GR No. 415/2011, TR No. 463/2011, Koderma (Tilaiya) PS Case No. 206/2011 dated 15.05.2011
12	Giridih	GR No. 2645/2014, TR No.783/2015, Nimiyaghat PS Case No. 120/2014 dated 19.10.2014
		GR No. 2273/2013, TR No. 1040/2016, Nagar PS Case No. 212/2013 dated 03.07.2013
		GR No. 347/2013, ST No. 306/2013, Mufasil PS Case No. 55/2013 dated 10.02.2013
		GR No. 1155/2013, TR No. 805/2015, Muffasil PS Case No. 164/2013 dated 08.05.2013
		Bagodar Saria PS Case No. 57/2014 dated 06.03.2014
		GR No. 2525/2013, Deori PS Case No. 103/2013 dated 18.07.2013
		GR No. 1295/ 2014, TR No. 721/2016, Herodih PS Case No. 41/2014 dated 20.05.2014
		Dhanwar PS Case No. 139/2014 dated 26.06.2014
13	Ramgarh	ST No. 629/2008, Mandu (Kujju) PS Case No. 285/2008 dated 08.07.2008
14	Palamau	ST No. 25/2016, GR No. 2191, Patan PS Case No. 101/2012 dated 27.11.2012
15	Garhwa	ST No. 89/2008, GR No. 1194/2007, Ranka PS Case No. 129/2007 dated. 13.12.2007
		GR No. 597/2008, ST No. 276/ 2008 Ranka PS Case No. 53/2008 dared 22.05.2008
16	Latehar	GR NO. 218/2015, Barwadih PS Case No. 18/2015 dated 17.03.2015
		GR No. 121/2015 , Chandwa PS Case No. 24/2015 dated 22.02.2015
		GR No. 934/2014, ST No. 95/2015 Latehar PS case No. 222/2014 dated 18.12.2014
		GR No. 401/2014, Balumath PS Case No. 71/2014 dated 10.06.2014
		ST No. 264/2014, Herhanj PS CASE No. 28/2014 dated 26.07.2014
		ST No. 80/2015, GR No. 579/2014 Latehar PS Case No. 140/2014 dated 03.08.2014
		GR No. 250/2015, Chandwa PS Case No. 50/2015 dated 31.03.2015
		ST No. 87/2015, Balumath PS Case No. 40/2015 dated 28.03.2015
17	Dumka	GR No. 260/2015, Masalia PS Case No. 30/2015 dated 09.02.2015
		GR No. 716/2015, Gopikandar PS Case No. 21/2015 dated 02.06.2015
18	Sahibganj	ST No. 145/2015,Nagar PS Case No. 294/2014 dated 24.12.2014
		ST No. 136/2015, Badhharwa PS Case No. 92/2014 dated 11.07.2014
		GR No. 117/2015, Rajmahal PS Case No. 58/2015 dated 14.02.2015
		ST No. 43/2015, Borio PS Case No. 146/2015 dated 08.05.2015
		GR No. 141/2015, Borio PS Case No. 67/2015 dated 23.02.2015
		GR No. 401/2015, Borio PS Case No. 174/2015 dated 27.05.2015
		GR No. 325/2015, Taljhari PS Case No. 41/2015 dated 07.05.2015
		ST No. 249/2015, Borio PS Case No. 205/2015 dated 12.06.2015
		GR NO. 466/2015, Borio PS Case No. 206/2015 dated 12.06.2015
		GR No. 363/2015, ST No. 134/2014 Nagar PS Case 129/2010 dated 29.06.2010
19	Deoghar	GR No. 289/2005, TR No. 439/2014 Deoghar PS case No. 87/2005 dated 27.04.2005
		GR No. 422/2006, TR No. 757/2013 Deoghar PS Case No. 155/2006 dated 07.04.2006
		GR No. 435/2007, ST No. 234/2007 Deoghar PS Case No. 168/2007 dated 30.04.2007
		GR No. 784/2009, TR No. 1117/2014 Deoghar PS Case No. 272/2009 dated 04.09.2009
		GR No. 322/2009, AC No. 08/2010 Deoghar PS Case No. 128/2009 dated 19.04.2009
		GR No. 1348/2012, AC No.121/2014 Deoghar PS Case No. 394/2012 dated 12.10.2012
		GR No. 1066/2005, TR No. 493/2013 Sarwan PS Case No. 151/2005 dated 06.12.2005
		486/2010, ST No. 57/2011, Sarwan PS Case No. 61/2010 dated 17.05.2010
		GR No. 832/2005, AC No. 33/2006 Jasidih PS Case No. 197/2005 dated 31.10.2005
		GR No. 817/2005, TR No. 213/2013 Jasidih PS case No. 192/2005 dated 29.09.2005
		GR No. 322/2007, TR No. 607/2013 Jasidih PS Case No. 73/2007 dated 26.03.2007
		GR No. 1078/2005, TR No. 185/2015 Jasidih PS Case No. 261/2005 dated 09.12.2005
		GR No. 252/2006, TR No. 276/2013 Jasidih PS Case No. 66/2006 dated 22.03.2006
		GR NO. 31/2011, AC No. 164/2012 Jasidih PS Case No. 07/2011 dated 06.01.2011
		GR No. 716/2008, TR No. 347/2014 Mohanpur PS Case No. 169/2008 dated 13.09.2008
		GR No. 432/2012, TR No. 269/2014 Mohanpur PS Case No. 111/2012 dated 20.04.2012
		GR No. 200/2006, TR No. 353/2016 Madhupur PS Case No. 75/2006 dated 07.04.2006
		GR No. 304/2006, TR No. 534/2014 Madhupur PS Case No. 115/2006 dated 05.06.2006
		ST No. 07/2012, GR No. 335/2007 Karaon PS Case No. 46/2007 dated 07.06.2009
		GR No. 269/2007, TR No. 757/2016 Karaon PS Case No. 58/2007 dated 24.06.2007
		GR No. 356/2006, TR No. 781/2015 Sarath PS case No. 100/2006 dated 27.06.2006
		GR No. 113/2007, TR No. 176/2014 Sarath PS Case No. 25/2007 dated 25.06.2007
20	Godda	ST No. 79/2007, Lalmatia PS Case No. 15/2007 dated 06.02.2007
		GR No. 736/2007, ST No. 80/2009, 272/2012 Boarijor (Lalmatia) PS Case No. 83/2007 dated 08.08.2007

21	Jamtara	GR No. 330/2014, ST No.51/2015, Jamtara PS Case No. 132/2014 dated 19.04.2014
		GR No. 432/2011, Kamatand PS Case No. 71/2011 dated 15.07.2001
		GR No. 120/2014, ST No. 126/2014 Kundhit (Ba) PS case No. 66/2014 dated 03.10.2014
		GR No. 05/2015, Kundhit (Ba.) PS Case No. 60/2014 dated 21.08.2014
22	Pakur	GR No. 496/2011, ST No. 24/2017 Pakur Muffassil PS Case No. 187/2011 dated 13.06.2011
		GR No. 347/2013, Litti Para PS Case No. 29/2013 dated 14.04.2013
		Maheshpur PS Case No. 250/2013 dated 30.08.2013
		GR No. 1088/2013, Pakur Muffassil PS Case No. 408/2013 dated 17.09.2013
		GR No. 37/2014, Pakur PS Case No. 11/2014 dated 12.01.2014
		GR No. 348/2013, ST No. 94/2014 Amrapada PS Case No. 33/2014 dated 19.06.2014
23	Rail District Dhanbad	GR No. 747/2014, Pakur Muffassil PS Case No. 317/2014 dated 19.11.2014
		GR No. 60/2014, Madhupur (Chitranjan Rail PS Case No. 36/2014 dated 29.09.2014
		GR No. 10/2015, ST No. 179/2015 Barhadwa Rail PS Case No. 04/2015 dated 19.03.2015
		Jasidih Rail PS Case No. 08/2015 dated 27.01.2015
24	Rail District Jamshedpur	ST No. 154/2015, Dhanbad Rail PS Case No. 25/2015 dated 20.03.2015
		GR No. 18/2015, Ranchi Rail PS Case No. 07/2015 dated 11.05.2015
25	Bokaro	GR No. GR No. 820/2014 Chandrapura PS Case No. 105/2014 dated 12.07.2014
		GR No. 422/2013, Mahuatand PS Case No. 02/2013 dated 13.01.2013
		GR No. 1196/2014, Chas PS Case No. 187/2014 dated 20.08.2014
		GR No. 1253/2014, Chas PS Case 196/2014 dated 01.09.2014
26	Dhanbad	GR No. 2077/2013, Dhanbad PS Case No. 524/2013 dated 14.05.2013
		GR No. 3367/2014, Dhanbad PS Case No. 735/2014 dated 16.07.2014
		GR No. 2861/2015 Chirkunda (Panchet) PS Case No. 185/2015 dated 24.06.2015
		GR No.957/2015, ST No. 338/2015, Govindpur PS Case No. 76/2015 dated 01.03.2015
27	Seraikella / Jamshedpur (Cases related to missing of Children)	Rajnagar (Seraikella-Kharsawa) PS Case No. 29/2017 dated 18.05.2017
		Rajnagar (Seraikella-Kharsawa) PS Case No. 30/2017 dated 18.05.2017
		Rajnagar (Seraikella-Kharsawa) PS Case No. 31/2017 dated 18.05.2017
		Bagbera (Jamshedpur) PS Case No. 90/2017 dated 19.05.2017
		Bagbera (Jamshedpur) PS Case No. 91/2017 dated 19.05.2017
28	Hazaribagh (Cases related to communal rights)	Katkamdag PS Case No. 58/2016 dated 18.04.2016
		Katkamdag PS Case No. 59/2016 dated 18.04.2016
		Sadar PS Case No. 362/2016 dated 17.04.2016
		Sadar PS Case No. 363/2016 dated 17.04.2016
		Sadar PS Case No. 364/2016 dated 17.04.2016
29	Ramgarh (Cases related to Sensitive matters)	Ramgarh PS Case No. 198/2017 dated 29.06.2017
30	Garhwa (Cases related to sand excavation)	GR No. 854/2017, Bishunpura PS Case No. 31/2017 dated 19.05.2017
31	Bokaro district Poilice Officers Murder Cases	Nawadih PS Case No. 19/2016 dated 13.05.2016

Format for uploading the details of the progress of the selected 180 Cases on day to day basis

Sl. No.	Name of the Judgeship	Name of Court	Date fixed	Action taken
1.	Bokaro 1. S.T. No. 239/16 (Chas P.S. Case No. 138/16 dt. 25.05.16) 2. S.T. No. 30/17 (Bokaro Sector-4 P.S. Case No. 81/16 dt. 09.05.16) 3. G.R. No. 387/17 (Chas Mufassil P.S. Case No. 18/17 dt. 24.03.17) 4. G.R. No. 316/17, S.T. No. 213/17 (Chandankiyari P.S. Case No. 34/17 dt. 11.03.17) 5. G.R. No. 585/17 (Dugdha P.S. Case No. 31/17 dt. 07.07.17) 6. G.R. No. 283/17 (Chandrapura P.S. Case No. 47/17 dt. 04.04.17) 7. G.R. No. 406/17 (Gomiya P.S. Case No. 36/17 dt. 13.05.17) 8. G.R. No. 211/17 (Peterwar P.S. Case No. 05/17 dt. 11.02.17) 9. G.R. No. 505/17 (Bokaro Thermal P.S. Case No. 50/17 dt. 11.06.17) 10. G.R. No. 138/17 (Gomiya (Tenughat) P.S. Case No. 11/17 dt. 17.02.17)			
2.	Chatra 1. Itkhori P.S. Case No. 61/15 dt. 26.07.15 2. Lawalong P.S. Case No. 10/17dt. 19.03.17 3. Itkhori P.S. Case No. 28/17 dt. 18.03.17 4. Pratappur P.S. Case No. 79/16 dt. 09.11.16 5. Simariya P.S. Case No. 36/16 dt. 01.03.16			
3.	Deoghar 1. G.R. No. 372/17 (Madhupur P.S. Case No. 129/17, dated 08.05.17) 2. G.R. No. 227/17(Mohanpur P.S. Case No. 25/17, dated 08.02.17) 3. G.R. No. -117/17 (Jasidih P.S. Case No. 1/17, dated 01.01.17) 4. G.R. No. -912/17(Deoghar P.S. Case No. 366/17, dated 01.06.17) 5. G.R. No. 405/09, S.T. No. 223/13 (Jashidih P.S. Case No. 98/09, dated 18.05.09)			
4.	Dhanbad 1. G.R. No. 1083/16 (Dhanbad P.S. Case No. 257/16, dated 12.06.16) 2. S.T. No. -323/16 (Dhanbad P.S. Case No. 350/16, dated 07/05.16) 3. G.R. No. 4269/16 (Dhansar P.S. Case No. 141/16, dated 19.10.16) 4. G.R. No. 5510/15 (Bank More P.S. Case No. 1067/15, dated 30.10.15) 5. G.R. No. -1403/16 (Bank More (Bhuli O.P.) P.S. Case No. 27/16 dt. 06.04.16) 6. G.R. No. 2375/16 (Bank More (Bhuli			

	<p>O.P.) P.S. Case No. 92/16 dt. 15.06.16</p> <p>7. G.R. No. 720/16 (Bank More (Bhuli O.P.) P.S. Case No. 201/16 dt. 19.02.16)</p> <p>8. G.R. No. 67/17 (Chirkunda(Maithan) P.S. Case No. 04/17 dt. 06.01.17)</p> <p>9. G.R. No. 3545/16 (Nirsa P.S. Case No. 285/16 dt. 04.09.16)</p> <p>10. G.R. No. 3669/16 (Nirsa P.S. Case No. 294/16 dt. 11.09.16)</p> <p>11. G.R. No. 1269/14 (Govindpur P.S. Case No. 135/14 dt. 12.03.14)</p> <p>12. G.R. No. 5876/15 (Govindpur P.S. Case No. 493/15 dt. 24.11.15)</p> <p>13. G.R. No. 3814/14 (Govindpur P.S. Case No. 401/14 dt. 16.08.14)</p> <p>14. G.R. No. 6242/15 (Tundi P.S. Case No. 160/15 dt. 24.12.15)</p> <p>15. G.R. No. 3805/16 (Barora P.S. Case No. 50/16 dt. 17.09.16)</p> <p>Rail Dhanbad</p> <p>1. Koderma Rail P.S. Case No. 30/17 dt. 07.05.17</p> <p>2. Rail Dhanbad P.S. Case No. 75/16 dt. 23.12.16</p>			
5.	<p>Dumka</p> <p>1. G.R. No. 1225/16 (Sariyhat P.S. Case No. 149/16 dt. 22.10.16)</p> <p>2. G.R. No.1010/16 (Jarmundi P.S. Case No. 78/16 dt. 26.08.16)</p> <p>3. Jama P.S. Case No. 77/15 dt. 08.11.15</p>			
6.	<p>East Singhbhum at Jamshedpur</p> <p>1. G.R. No. 254/10 (Golmuri P.S. Case No. 30/10 dt. 02.02.10)</p> <p>2. G.R. No. 1139/17 (Golmuri P.S. Case No. 61/17 dt. 24.04.17)</p> <p>3. S.T. No. 141/16 (Mango P.S. Case No. 554/15 dt. 29.10.15)</p> <p>4. G.R. No. 942/17 (Sakchi P.S. Case No. 60/17 dt. 04.04.17)</p> <p>5. S.T. No. 379/09 & G.R, No. 2313/08 (Sakchi P.S. Case No. 240/08 dt. 14.10.08)</p> <p>6. G.R. No. 142/16 (Sidgora P.S. Case No. 03/16 dt. 14.01.16)</p> <p>7. G.R. No. 3578/16 (Sonari P.S. Case No. 235/16 dt. 06.12.16)</p> <p>8. G.R. No. 84/17 (Sonari P.S. Case No. 04/17 dt. 10.01.17)</p> <p>9. G.R. No. 182/17 (Sonari P.S. Case No. 09/17 dt. 22.01.17)</p> <p>10. G.R. No. 578/17 (Sonari P.S. Case No. 25/17 dt. 02.03.17)</p> <p>11. S.T. No. 282/12 & G.R. No. 2593/11 (Golmuri P.S. Case No. 220/11 dt. 18.11.11)</p> <p>12. S.T. No. 244/12 & G.R. No. 113/11 (Sundar Nagar P.S. Case No. 17/12 dt. 18.01.12)</p> <p>13. G.R. No. 604/17 (Olidih P.S. Case No. 72/17 dt. 04.03.17)</p> <p>14. G.R. No. 93/17 (Azad Nagar P.S. Case</p>			

	No. 06/17 dt. 17.01.17) 15. S.T. No. 355/16 & G,R, No. 4131/15 (Golmuri P.S. Case No. 319/15 dt. 21.12.15)			
7.	Garhwa 1. S.T. No. 242/13 (Bhandariya P.S. Case No. 49/11 dt. 24.12.11) 2. S.T. No. 27/17 (Chiniya P.S. Case No. 14/16 dt. 01.04.15) 3. G.R. No. 665/16 Chiniya P.S. Case No. 13/16 dt. 30.03.16 4. S.T. No. 25/16 Chiniya P.S. Case No. 10/14 dt. 28.02.14			
8.	Giridih 1. S. T. No. 35/17, (Dumri P.S. Case No. 69/16 dt. 13.09.16) 2. G.R. No. 789/07, (Mufassil P.S. Case No. 115/07 dt. 15.04.16) 3. G.R. No. 701/07, (Mufassil P.S. No. 100/07 dt. 05.04.07) 4. Nagar P.S. Case No. 254/09 5. S.T. No. 192/12 (Muffasil P.S. Case No. 32/12 dt. .31.01.12) 6. T.R. No. 4398/16, S.T. No. 2594/16 (Mufassil P.S. Case No. 373/16 dt. 08.10.16) 7. G.R. No. 25/94, T.R. No. 4358/16, T.R. No. 3177/17, G.R. No. 45/17 (Mufssil P.S. Case No. 06/17 dt. 05.01.17) 8. T.R. No. 3223/17, G.R. No. 119/17 (Mufassil P.S. Case No. 15/17 dt. 12.01.17) 9. T.R. No. 2927/16, G.R. No. 1257/15 (Mufassil P.S. Case No. 203/15 dt. 27.04.15) 10. G.R. No. 1576/15 (Mufassil P.S. Case No. 257/15 dt. 21.05.15)			
9.	Godda 1. G.R. No. – 1634/16 (Thakurgangati P.S. Case No. 66/16, dated 24.12.16 2. G.R. No. -1635/16 (Mahgama P.S. Case No. 142/16 dated 24.12.16) 3. G.R. No. – 765/17 (Poraiyahat P.S. Case No. – 82/17 dated 15.06.17			
10.	Gumla 1. G.R. No. 84/17 (Gumla P.S. Case No. 39/17 dt. 25.01.17) 2. G.R. No. 101/17 (Gumla P.S. Case No. 47/17 dt. 30.01.17) 3. G.R. No. 105/17 (Gumla P.S. Case No. 49/17 dt. 01.02.17) 4. G.R. No. 879/16 (Bishunpur P.S. Case No. 14/16 dt. 03.09.16)			
11.	Hazaribag 1. Barkagaon P.S. Case No. 154/16 2. Barkagaon (Urimari) P.S. Case No. 262/16 dt. 18.12.16 3. Barkagaon P.S. Case No. 306/16 dt. 12.04.16 4. Barkagaon P.S. Case No. 235/15 dt.			

	<p>21.11.15</p> <p>5. Charhi P.S. Case No. 17/17 dt. 05.03.17</p> <p>6. Barhi P.S. Case No. 71/16 dt. 21.03.16</p> <p>7. Katkamsandi P.S. Case No. 37/17 dt. 02.03.17</p> <p>8. Katkamdag P.S. Case No. 10/16 dt. 22.01.16</p> <p>9. Vishnugarh P.S. Case No. 111/16 dt. 11.08.16</p> <p>10. Choparan P.S. Case S No. 105/14 dt. 2.07.14</p> <p>11. Barhi P.S. case No. 167/14 dt. 11.06.14</p> <p>12. Barkagaon P.S. Case No. 02/16 dt. 01.01.16</p> <p>13. Barhi P.S. Case No. 154/16 dt. 27.06.16</p> <p>14. Barkagaon P.S. Case No. 62/16 dt. 02.03.16</p> <p>15. Katkamdag P.S. Case No. 08/16 dt. 15.01.16</p> <p>16. Barkagaon P.S. Case No. 135/16 dt. 14.05.16</p> <p>17. Barkagaon P.S. Case No. 136/16 dt. 17.05.16</p> <p>18. Sadar(Mu.) P.S. Case No. 17/09 dt. 04.01.09</p> <p>19. Vishnugarh P.S. Case No. 73/12 dt. 31.05.12</p> <p>20. Vishnugarh P.S. Case No. 105/08 dt. 29.07.08</p> <p>21. Charhi P.S. Case No. 26/17 dt. 04.04.17</p> <p>22. Daru P.S. Case No. 100/15 dt. 03.12.15</p> <p>23. Barkagaon (Urimari) P.S. Case No. 27/17 dt. 18.02.17</p> <p>24. Daru P.S. Case No. 43/15 dt. 01.05.15</p> <p>25. Barhi P.S. Case No. 393/14 dt. 30.12.14</p> <p>26. Chauparan P.S. Case No. 186/14 dt. 15.11.14</p> <p>27. Vishnugarh P.S. Case No. 48/14 dt. 01.06.14</p> <p>28. Sadar P.S. Case No. 316/07 dt. 09.05.07</p> <p>29. Mufassil P.S. Case No. 149/16 dt. 10.09.16</p> <p>30. Mufssail P.S. Case No. 211/16 dt. 14.12.16</p> <p>31. Vishnugarh P.S. Case No. 45/17 dt. 16.03.17</p> <p>32. Mufassil P.S. Case No. 10/17 dt. 11.01.17</p> <p>33. Barkagaon (Urimari) P.S. Case No. 20/17 dt. 09.02.17</p> <p>34. Barkagaon P.S. Case No. 65/17 dt. 06.04.17</p> <p>35. Katkamdag P.S. Case No. 115/16 dt. 28.08.16</p>			
12.	<p>Jamtara</p> <p>1. G.R. No. 399/16 (Karmatarn P.S. Case No. 70/16 dt. 15.05.16)</p> <p>2. G.R. No. 765/16 (Karmatarn P.S. Case</p>			

	No. 132/16 dt. 02.09.16) 3. G.R. No. 365/17 (Bindapathar P.S. Case No. 40/17 dt. 14.04.17)			
13.	Khunti 1. G.R. No. 397/16 (Torpa P.S. Case No. 48/16 dt. 06.10.16) 2. G.R. No. 79/15 (Torpa P.S. Case No. 15/15 dt. 15.02.15) 3. G.R. No. 429/16 (Arki P.S. Case No. 33/16 dt. 23.11.16) 4. G.R. No. 36/17 (Arki P.S. Case No. 04/17 dt. 31.01.17)			
14.	Koderma 1. G.R. No. 1026/13 (Koderma P.S. Case No. 222/13 dt. 21.07.13) 2. G.R. No. 1068/13 (Koderma P.S. Case No. 228/13 dt. 02.08.13) 3. G.R. No. 825/14 (Tillaiya P.S. Case No. 148/14 dt. 16.07.14) 4. G.R. No. 660/16 (Koderma P.S. Case No. 125/16 dt. 02.08.16) 5. G.R. No. 225/17 (Jaynagar (Tillaya Dam O.P.) P.S. Case No 45/17 dt. 09.03.17)			
15.	Latehar 1. G.R. No. 194/17 Chandwa P.S. Case No. 32/17 dt. 26.03.17 2. G.R. No. 224/17 Chandwa P.S. Case No. 37/17 dt. 04.04.17 3. G.R. No. 130/17 Chandwa P.S. Case No. 50/17 dt. 06.05.17 4. G.R. No. 175/17 Manika P.S. Case No. 16/17 dt. 22.03.17 5. G.R. No. 207/17 Mahuadand P.S. Case No. 09/17 dt. 31.03.17 6. S.T. No. 197/14 Latehar P.S. Case No. 80/13 dt. 29.05.13			
16.	Lohardaga 1. S.T. No. 52/17 (Lohardaga P.S. Case No. 15/17 dt. 28.01.17) 2. S.T. No. 55/17 (Lohardaga P.S. Case No. 24/17 dt. 06.02.17) 3. G.R. No. 177/17 (Kisko P.S. Case No. 10/17 dt. 16.03.17) 4. S.T. No. 94/17 (Kisko P.S. Case No. 17/17 dt. 10.05.17)			
17.	Pakur 1. S.T. No. 124/15 (Littipara P.S. Case No. 23/15, dated 05.04.15) 2. S.T. 183/15 (Littipara P.S. Case No. 43/15, dated 12.08.15) 3. S.T. No. -58/16(Littipara P.S. Case No. 72/15, dated 12.12.15)			
18.	Palamau at Daltonganj 1. G.R. No. 1325/12 (Sadar P.S. Case No. 322/15 dt. 21.07.12) 2. G.R. No. 1569/12 (Sadar (sahar) P.S. Case No.385/12 dt. 25.08.12) 3. G.R. No. 1622/11 (Panki P.S. Case No. 114/11 dt. 08.09.11)			

	<p>4. G.R. No. 1475/11 (Panki P.S. Case No. 105/11 dt. 28.08.11)</p> <p>5. G.R. No. 314/11 (Husainabad P.S. Case No. 25/11 dt. 22.02.11)</p> <p>6. G.R. No. 1410/11 (Sadar (Sahar) P.S. Case No. 317/11 dt. 15.08.11)</p> <p>7. G.R. No. 279/10 (Patan P.S. Case No. 16/10 dt. 23.02.10)</p> <p>8. G.R. No. 1790/10 (Sadar (Sahar) P.S. Case No. 429/10 dt. 17.09.10)</p> <p>9. G.R. No. 2139/12 (Sadar (Sahar) P.S. Case No. 555/12 dt. 19.11.12)</p> <p>10. G.R. No. 24/17 (Chatarpur P.S. Case No. 21/17 dt. 02.02.17)</p>			
19.	<p>Ramgarh</p> <p>1. G.R. No. 24/16 (Patratu(Mu.) P.S. Case No. 07/16 dt. 07.01.16)</p> <p>2. G.R. No. 418/16 (Patratu(Mu.) P.S. Case No. 96/16 dt. 04.04.16)</p> <p>3. G.R. No. 3658/15 (Ramgarh P.S. Case No. 309/15 dt. 22.08.15)</p> <p>4. G.R. No. 3788/15 (Mandu (Kujju) P.S. Case No. 356/15 dt. 03.09.15)</p> <p>5. G.R. No. 1289/16 (Patratu P.S. Case No. 310/16 dt. 29.11.16)</p>			
20.	<p>Ranchi</p> <p>1. G.R. No. 336/17 (Narkopi P.S. Case No. 15/17 dt. 05.05.17)</p> <p>2. G.R. No. 3637/17 (Narkopi P.S. Case No. 16/17 dt. 05.05.17)</p> <p>3. G.R. No. 1551/17 (Thakur Gaon P.S. Case No. 10/17 dt. 29.03.17)</p> <p>4. S.T. No. 383/17 (Thakur Gaon P.S. Case No. 13/17 dt. 03.04.2017)</p> <p>5. S.T. No. 246/17 (Nagri P.S. Case No. 154/16 dt. 10.12.16)</p> <p>6. S.T. No. 637/16 (Ratu P.S. Case No. 191/16 dt. 25.06.16)</p> <p>7. S.T. No. 62/17 (Ratu P.S. Case No. 192/16 dt. 26.08.16)</p> <p>8. G.R. No. 1095/17 (Pundag O.P. P.S. Case No. 70/17 dt. 03.03.17)</p> <p>9. G.R. No. 1493/17 (Lalpur P.S. Case No. 91/17 dt. 26.03.17)</p> <p>10. G.R. No. 2351/17 (Lower Bazar P.S. Case No. 131/17 dt. 30.04.17)</p> <p>11. S.T. No. 58/16 (Kotwali P.S. Case No. 770/15 dt. 04.09.15)</p>			
21.	<p>Sahibganj</p> <p>1. G.R. No. 471/16 (Rajmahal P.S. Case No. 136/16, dated 10.09.16)</p> <p>2. G.R. No.- 193/17 (Kotalphokhar P.S. Case No. 16/17, dated 08.03.17)</p> <p>3. G.R. No. -451/17 (Ranga P.S. Case No. 50/17, dated 13.06.17)</p>			
22.	<p>Seraikella- Kharsawan</p> <p>1. G.R. No. 32/17 (Chouka P.S. Case No. 02/17 dt. 15.01.17)</p> <p>2. G.R. No. 421/17 (Chandil P.S. Case No. 70/17 dt. 23.04.17)</p> <p>3. G.R. No. 240/17 (Adityapur P.S. Case</p>			

	<p>No. 53/17 dt. 03.03.17)</p> <p>4. Chandil P.S. Case No. 76/17 dt. 02.05.17</p> <p>5. G.R. No. 453/17 (Chandil P.S. Case No. 75/17 dt. 01.05.17</p>			
23.	<p>Simdega</p> <p>1. G.R. No. 359/11 & S.T. No. 01/13A (Bolwa P.S. Case No. 20/11 dt. 17.10.11)</p> <p>2. G.R. No. 345/10, S.T. No. 178/15 (Bolwa P.S. Case No. 12/10 dt. 31.10.10)</p> <p>3. G.R. No. 481/15 & S.T. No. 37/16 (Kolebira P.S. Case No. 65/15)</p> <p>4. G.R. No. 108/15 & S.T. No. 158/15 (Bano P.S. Case No. 15/15)</p> <p>5. G.R. No. 492/14 & S.T. No. 59/15 (Simdega P.S. Case No. 177/14 dt. 12.12.14)</p>			
24.	<p>West Singhbhum at Chaibasa</p> <p>1. G.R. No. 31/15 & S.T. No. 09/16 (Mufassil P.S. Case No. 11/15 dt. 13.01.15)</p> <p>2. Nowamundi P.S. Case No. 16/17 dt. 07.04.17</p> <p>3. Chakradharpur P.S. Case No. 30/17 dt. 08.04.17</p> <p>4. Mufassil P.S. Case No. 118/16 dt. 22.11.16</p> <p>5. Nowamundi P.S. Case No. 15/17 dt. 01.04.17</p>			